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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 1030/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: M/s. Dow Chemical International Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Mr. Janak Dwarkadas,	Sr. Adv.	
2.	Mr. Gaurav Joshi,	Sr. Adv.	
3.	Ms. Shiraz C Potodia,	Adv.	
4.	Ms. Divya Sharma,	Adv.	

ORDER

CSP 1029/230-232/NCLT/MB/MAH/2017

CSP 1030/230-232/NCLT/MB/MAH/2017

Company Petitions are admitted. List this matter on 13.12.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)